

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3346  
ANSWERED ON:15.04.2010  
CONDITION FOR PURCHASE OF MEDICINES  
Mahant Dr. Charan Das

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the turnover clause condition has been imposed to restrict the purchase of medicines at lower prices from the small scale Pharma sector;
- (b) if so, the details thereof;
- (c) whether the Government has received reports of levy to turnover clause by various Government procurement agencies for medicines;
- (d) if so, the details thereof;
- (e) whether the Government has not been able to get this clause removed; and
- (f) if so, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(f): Every Government Department which purchase medicine have separate terms and conditions. These terms and conditions are made to purchase quality medicines at the best available price.